

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

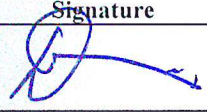
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2020 AT 10.30 AM

|                                  |                          |
|----------------------------------|--------------------------|
| TRANSFER PETITION NO.            |                          |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 22/9/HDB/2020 |
| NAME OF THE COMPANY              | Midhome Hotels Pvt Ltd   |
| NAME OF THE PETITIONER(S)        | Vijay Gas Company        |
| NAME OF THE RESPONDENT(S)        | Midhome Hotels Pvt Ltd   |
| UNDER SECTION                    | 9 OF IBC                 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature  |
|------------------------|-------------|------------------------|--|
| Divyge Datta           | Adv         | 9440192334             |  |
|                        |             |                        |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner is directed to make a paper publication by way of notice for appearance of Respondent and file proof of service. Put up the matter on 17.03.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS